

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017
NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

2.	ROHAN RATASEELARAN for RATASOPIAL & RANJUNATHAN Advocates	Counsel for Respondent	
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ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present. Time extended in the interest of justice for hearing the submissions of the petitioner. Put up on 31.07.2017 at 10.30 A.M.


 (K. Anantha Padmanabha Swamy)
 Member (Judicial)